

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

**Item No. 04**

**IA(I.B.C)/ 405(MB)2024 IN C.P. (IB)/904(MB)2023**

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **06.02.2024**

NAME OF THE PARTIES : **Bank Of Maharashtra**

**Vs**

**Sidhant Thakur**

**For Petitioner** : Adv. Abhishek Samant

**For Personal Guarantor** : None Present

**For RP** : Adv. Harshvardhan G. Khambete

**Section 95(1) of IBC**

---

**ORDER**

**IA 405/2024**

This is an application filed by RP for placing on record his report, wherein he has recommended admission of the application. Heard the Counsel for applicant and the said report of the RP is taken on record. **IA 405/2024 is disposed of.**

The main C.P is **Reserved for Orders.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**